

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 114**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
Vs.

Bhushan Power and Steel Limited

... Applicant/Petitioner

... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 30.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Purti Marwaha, Ms. Aarushi Tiku  
Ms. Adya Shree Dutta, Mr. Rajiv, Advs.

For the Respondent :

**ORDER**

RP being present and stated that he would file the reply in CA No.2637-(PB)/2019 and CA No.2485 (PB) / 2019. List these two applications, CA No.2637 - (PB) / 2019 and CA No. 2485 (PB)/2019 on 24.02.2020.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**